

ITEM NO.33

COURT NO.16

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6074-6075/2024

BASISHTHA NARAYAN CHOUBEY

Appellant(s)

VERSUS

INTERNATIONAL ASSET RECONSTRUCTION
COMPANY PRIVATE LIMITED & ANR.

Respondent(s)

FOR ADMISSION and IA No.97670/2024-STAY APPLICATION

Date : 22-07-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Rudreshwar Singh, Sr. Adv.
Mr. Uday N. Tiwary, Adv.
Mr. Rohit K. Singh, AOR
Mr. Akshat Tiwary, Adv.
Mr. Pritam Bishwas, Adv.

For Respondent(s) :

Mr. Sunil Fernandes, Sr. Adv.
Mr. Ashutosh Kumar, AOR
Mr. Muskan Surana, Adv.
Ms. Muskan Surana, Adv.
Mr. Raghav Sehgal, Adv.

Mr. Pulkrit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Judgment reserved.
3. Learned counsel for the parties are at liberty to submit brief written submissions within a week's time.

(RASHI GUPTA)
COURT MASTER (SH)

(SAPNA BANSAL)
COURT MASTER (NSH)